

DIVISION BENCH

O-53

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/1517(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th February, 2021, 10:30 A.M

Name of the Company	MASHAAL TOUR & TRAVELS LIMITED Vs. REGISTRAR OF COMPANIES WEST BENGAL		
Under Section	Sec 252 (1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

COUNSELS APPEARED THROUGH VIDEO CONFERENCE :

ORDER

No representation on behalf of the Appellant.

List this matter on 24th March, 2021.

(Harish Chander Suri)
Member(Technical)

(Rajasekhar VK)
Member(Judicial)

GOUR_STENO